

POSTS AND TELEGRAPHS ADVISORY COMMITTEE FOR MADRAS CIRCLE

850. { **Shri Madiah Gowda:**
Shri Keshavaiah:

Will the Minister of Communications be pleased to state:

(a) whether there is a Posts and Telegraphs Advisory Committee for Madras Circle;

(b) which areas come under its jurisdiction; and

(c) who are the Members of that Committee and what interest they represent?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) There are two Committees in Madras Circle:—

(i) Madras — Main.

(ii) Travancore-Cochin Zonal Committee.

(b) The jurisdiction of the former extends over Madras, Mysore, and Coorg States while that of the latter extends over Travancore-Cochin State only.

(c) Besides the Chairman and Secretary of both the Committees, who are the Postmaster-General and the Director of Postal Service respectively, the members of the Committees are as follows:—

(A) Madras—Main :

(i) Two representatives of Madras Government. (One official and one non-official).

(ii) One representative of Mysore Government.

(iii) Three Members of Parliament (including at least one from Mysore State).

(iv) Four representatives of Trade and Commerce (including one from Mysore State).

(B) Travancore-Cochin Zonal Committee :

(i) Two representatives of Travancore-Cochin Government (One official and one non-official).

(ii) Two Members of Parliament.

(iii) Two representatives of Trade and Commerce.

COST OF WAGONS

860. Shri B. Y. Reddi: (a) Will the Minister of Railways be pleased to state how many new wagons have been put on line in the month of January, 1953 on the different Railways?

(b) Out of that number, what is the number of imported wagons?

(c) How does the cost of the indigenous wagon compare with that of imported one?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan): The information is being obtained and will be laid on the Table of the House in due course.

LOANS TO INDIAN SHIPPING COMPANIES

861. Dr. Lanka Sundaram: Will the Minister of Transport be pleased to state:

(a) the amounts that were earmarked for the purpose of advancing loans to companies for the construction and acquisition of coastal and/or overseas ships during the years 1951-52, 1952-53, 1953-54 and the amounts which have actually been given during the period for that purpose;

(b) the names of the companies to which loans have been advanced for the construction or acquisition of ships, together with the amounts given and the terms and conditions under which the same have been given; and

(c) why the amounts earmarked by Government to be given as loans for the construction or acquisition of ships have not been fully utilized?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan):

A statement containing the required information is laid on the Table of the House. [See Appendix VIII, annexure No. 12.]

(c) Shipping is in the private sector and the initiative for the acquisition of additional tonnage rests primarily with the shipping companies who must decide whether and to what extent they should avail of the loans offered by the Government.

PRODUCTION OF RICE AND PADDY IN BIHAR

862. Shri K. P. Sinha: Will the Minister of Food and Agriculture be pleased to state:

(a) the estimated total quantity of all Rabi food grains and paddy pro-